

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1523  
ANSWERED ON:02.12.2005  
PENSION BENEFITS TO STAFF OF DRDAs  
Singh Shri Chandrabhan Bhaiya

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether the Union Government has provided pension benefits to the staff of District Rural Development Agencies (DRDAs) in Rajasthan, Maharashtra, Gujarat and other States;
- (b) if so, the details thereof;
- (c) whether such benefits are not provided to the said staff in Madhya Pradesh;
- (d) if so, the reasons therefore; and
- (e) the steps taken by the Government to remove the disparity?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRIMATI SURYAKANTA PATIL)

- (a) As the staff of DRDA is taken from the line departments of the State Governments on deputation basis, Ministry of Rural Development has not provided pension benefits to any of the staff of District Rural Development Agencies (DRDAs) in the States.
- (b) to (e) Question does not arise.